

Schedule -I

{Refer to Regulation 3(A)}

FORMAT OF THE APPLICATION

1. Name :
2. Father's/Husband's name:
3. Date of Birth:
4. Nationality:
5. Academic Qualification:
6. Date of appointment as Civil Judge (Sr.Division):
7. Total length of service as Civil Judge (Sr.Division).
8. Permanent address:
9. Address for correspondence With PIN:

Paste your Passport size Photograph here.
--

Place:

Date:

Signature of the applicant.

Verification:

Verified that the above information is true and correct to the best of my knowledge. No part of it is false or incorrect and nothing material has been concealed therefrom.

Verified on this the (dated) _____ Day of
(Month) _____ 200__ at _____.

Signature of the applicant.